

NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

S. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
1.	IA 800/17 in DFR NO. 3103/17 (IA 800/17- for delay in filing)	Raj WestPower Limited Vs. Rajasthan Electricity Regulatory Commission & Ors.	3103/2017 Dated 18/09/2017	04/10/2017		01/11/2017
2.	323/17 & IA 827/17 & IA 828/17 (IA 827/17- for exemption from filing certified copy of impugned order, IA 828/17- for stay)	The Kerala High Tension and Extra High Tension Industrial Electricity Consumers' Association Vs. Kerala State Electricity Regulatory Commission & Anr.	2950/2017 Dated 07/09/2017	06/10/2017		02/11/2017
3.	324/17	Damodar Valley Corporation Vs. West Bengal State Electricity Distribution Company Ltd. & Ors.	3047/2017 Dated 13/09/2017	06/10/2017		02/11/2017

Dated: 10/10/2017

**By Order
Sd/-
Dy. Registrar**